

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

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24.9.2007

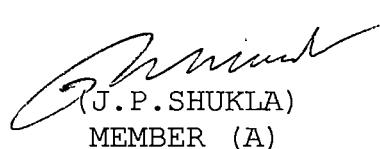
OA 337/2007

Mr. Shiv Kumar, counsel for applicant.

Learned counsel for the applicant submits that the respondents have passed some orders, which could not be challenged in the present OA. He wants to challenge those orders and for that purpose he seeks permission to withdraw the present OA with a liberty to file afresh.

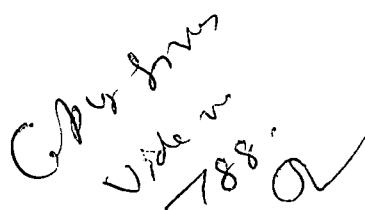
In view of the submission made by the learned counsel for the applicant, the present OA is dismissed as having been withdrawn with a liberty to the applicant to file a fresh OA on the same cause of action.

The OA stands disposed of accordingly.

  
(J.P. SHUKLA)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

vk

  
Chauhan  
188 OA